

**GOVERNMENT OF INDIA
FINANCE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5223
ANSWERED ON:25.04.2003
PROVISION OF CROP LOANS BY BANKS
JAYASHREE BANERJEE

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

- (a) the percentage contribution of the cooperative banks, commercial banks and regional rural banks in the crop loan in Madhya Pradesh during the year 2002-2003;
- (b) whether approximately 73 percent of the total crop loan (short term agriculture credit) are provided by the state; and
- (c) if so, the action being taken by the Union Government to increase the credit availability of the agriculture credit through the commercial and regional rural banks?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANDRAO VITHOBAADSUL):

(a) and (b) As reported by National Bank for Agriculture and Rural Development (NABARD) the agency-wise achievements for crop loans for the year 2002-2003 (as on 30th September, 2002) in the State of Madhya Pradesh are as under:

Agency Achievements 2002-2003
(As on 30 September, 2002)
Amount % of share
(Rs. Crore) to Total

Com. Banks	297.68	22.7
DCCBs	897.63	68.5
RRBs	114.65	8.8

Total 1,309.96

(c) Public Sector Banks and regional rural banks have taken several steps to increase institutional finance to agriculture. These include formulation of Special Agricultural Credit Plans. Opening of Specialised Agricultural Finance Branches, introduction of Kisan Credit Card Schemes, introduction of Rashtriya Krishi Bima Yojana - RKBY, introduction of procedural modifications based on the Report of the High Level Committee on Agricultural Credit, setting up of Rural Infrastructure Development Fund (RIDF) with NABARD introduction of the Scheme for financing Agri-clinics and Agri-business Centres, introduction of scheme for financing farmers for purchase of land for Agricultural purposes, produce marketing loans under priority sector lending etc.